# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 4697 ANSWERED ON 21st AUGUST 2025

#### **HIGH SECURITY REGISTRATION PLATES**

4697. Shri Asaduddin Owaisi:

**Smt. Dhanorkar Pratibha Suresh:** 

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the status of implementation of High Security Registration Plates(HSRP) in the country, State/UT-wise;
- (b)whether the Government is aware of counterfeiting of HSRP in certain parts of the country and if so, the details thereof;
- (c) the steps taken to detect and prevent such counterfeiting;
- (d) whether any steps have been taken to address issues related to the unavailability and distribution of HSRP, particularly in rural areas and if so, the details thereof;
- (e) the proportion of registered vehicles yet to comply with the HSRP rules, State-wise; and
- (f) whether the Government is aware that fees for HSRP are more than double in Maharashtra as compared to other States and if so, the reasons therefor and the steps taken to address this issue?

## **ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a)&(e) As per data available on VAHAN portal as on 12th August 2025, the total number of High Security Registration Plates affixed on the vehicles are 20,16,32,060. The status of implementation of High Security Registration Plates (HSRP) in the country, State/UT-wise is attached as Annexure A.
- (b)&(c) The Central Government has made the following provision in Rule 50 (1) of Central Motor Vehicle Rule, 1989, regarding counterfeiting of High Security Registration Plates:
- (i) the plate shall be a solid unit made of 1.0 mm aluminum conforming to AIS:159:2019 as amended from time to time( till such time BIS specification is notified under the Bureau of Indian Standard Act, 2016 (11 of 2016) or ISO :7591). Border edges and corners of the plate shall be rounded to avoid injuries to the extent of approx. 10 mm and the plates must have an embossed border. The plate shall be suitable for hot stamping and reflective sheet has to be guaranteed for imperishable nature for minimum five years. The fast colouring of legend and border to be done by hot stamping;
- (ii) the plate shall bear the letters "IND" in blue colour on the extreme left center of the plate...and should be buried into the foil or applied by hot stamping and should be integral part of the plate;
- (iii) each plate shall be protected against counterfeiting by applying chromium-based hologram, applied by hot stamping. Stickers and adhesive labels are not permitted. The plate shall bear a permanent consecutive identification number of minimum ten digits, to be laser branded into the reflective sheeting and hot stamping film shall bear a verification inscription....
- (v) the plate shall be fastened with non-removable/non-reusable snap lock fitting system on rear of the vehicle:...

The Central Government has issued multiple advisories to the State Transport Departments, testing agencies and OEMs through Society of Indian Automobile Manufacturers (SIAM) regarding issuance of the High Security Registration Plates (HSRP) by some HSRP manufacturers in an unauthorised and illegal manner.

(d) &(f) The role of Central Government is to notify the rules/ regulations under the Central Motor Vehicles Rules 1989 in terms of provisions contained in the Motor Vehicles Act, 1988. The implementation of the provisions of Motor Vehicles Act, 1988, and rules made under Central Motor Vehicles Rules, 1989 comes within the purview of concerned authorities of the State/ UTs. The determination or regulation of price of motor vehicle components, including HSRP does not come under the purview of Central Government

### **Annexure-A**

ANNEXURE REFERRED TO IN REPLY TO PART (A) AND (E) OF LOK SABHA UNSTARRED QUESTION NO. 4697 FOR ANSWER ON 21.08.2025 ASKED SHRI ASADUDDIN OWAISI, SMT. DHANORKAR PRATIBHA SURESH REGARDING HIGH SECURITY REGISTRATION PLATES.

S.N	State Name	Registered Vehicle Counts	HSRP affixed Vehicle Counts	HSRP Not affixed Vehicle Counts	Proportion of registered vehicles not affixed with HSRP (%)
1	Andaman & Nicobar Island	178660	50846	127814	71.54
2	Andhra Pradesh	18486709	2071421	16415288	88.80
3	Arunachal Pradesh	381030	135821	245209	64.35
4	Assam	6696875	5712308	984567	14.70
5	Bihar	14585767	8827595	5758172	39.48
6	Chandigarh	941998	379155	562843	59.75
7	Chhattisgarh	8850114	3969475	4880639	55.15
8	Delhi	15531306	7207453	8323853	53.59
9	Goa	1401847	472131	929716	66.32
10	Gujarat	26846368	22218786	4627582	17.24

11	Haryana	13951739	9177581	4774158	34.22
12	Himachal Pradesh	2474590	1953461	521129	21.06
13	Jammu and Kashmir	2437947	2276359	161588	6.63
14	Jharkhand	8285931	3186647	5099284	61.54
15	Karnataka	33607461	14207816	19399645	57.72
16	Kerala	18502182	4709555	13792627	74.55
17	Ladakh	54887	32510	22377	40.77
18	Lakshadweep	21497	508	20989	97.64
19	Madhya Pradesh	24556837	6572040	17984797	73.24
20	Maharashtra	40554743	18675101	21879642	53.95
21	Manipur	615464	205129	410335	66.67
22	Meghalaya	611430	246478	364952	59.69
23	Mizoram	415330	250729	164601	39.63
24	Nagaland	477388	158875	318513	66.72
25	Odisha	12298718	8163326	4135392	33.62
26	Puducherry	1469623	663372	806251	54.86
27	Punjab	14741079	9195395	5545684	37.62
28	Rajasthan	22380466	14942902	7437564	33.23
29	Sikkim	131870	69840	62030	47.04
30	Tamil Nadu	34229564	10712420	23517144	68.70

31	Tripura	845869	316576	529293	62.57
32	UT of DNH and DD	424206	129513	294693	69.47
33	Uttar Pradesh	51897298	28663484	23233814	44.77
34	Uttarakhand	4257109	2679750	1577359	37.05
35	West Bengal	17624293	13397702	4226591	23.98
36	Grand Total	400768195	201632060	199136135	49.69

Note: - The above data is of all states in Vahan 4 except Telangana (which is currently undergoing migration)

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